

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 11.

C.P. (IB)/80(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **25.06.2024**

NAME OF THE PARTIES : **RNP Scaffolding and Formwork Pvt Ltd**

VS

Alcob India Pvt Ltd

For OC : Adv. CS PS Thakre a/w CS Rishabh Sonkesharia

For CD : Adv. Avinash R Khanolkar a/w Adv. Khushbu Bhanushali

IBC under Sec. 9

ORDER

Counsel for the CD requests for time to file reply to the rejoinder filed by the

OC. **List on 04.07.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//RA//